

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

S.N	Name of the Committee (For Central District)	Name of Judicial Officer	Designation
1	General Sensitization and Internal Complaint Committee for Prevention, Prohibition and Redressal of Complaints of Sexual Harassment against Women and Transgender Persons.	Ms. Ruchika Singla PO-MACT-01 (Central)	Chairperson
		Ms. Shilpi Jain ASJ-02 (Central)	Member
		Sh. Neeraj Sharma District Judge-04 (Central)	Member
		Ms. Radhika Arora, Advocate	Mediator Advocate
		Ms. Sonia Jain, Sr.PA (Emp.Code) 3327/10926923, THC, Delhi.	Member
		Ms. Manju Gandhi Reader in the Court of Ms. Shagun Sharma, DJ-12 (Central), THC, Delhi	Member

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

Name of the committee	Name & Designation	Designated as
Committee on Gender Sensitization as well as Committee for taking action in the matter of Sexual Harassment of women and Transgender persons at all levels.	Ms. Preeti Agrawal Gupta DJ (Commercial)-02	Chairperson
	Ms. Priya Mahendra, ASJ-09	Member
	Sh. Naveen Gupta, DJ-09	Member
	Ms. Abha Joshi, Governing Body Member, Action India and also Former Director, MARG	Member

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT, PATIALA HOUSE COURT, NEW DELHI**

Committee on Gender Sensitisation and for Prevention, Prohibition & Redressal of Complaints of Sexual Harassment against Women and Transgender Persons	Ms. Deepali Sharma DJ (Comm.)-03, PHC, ND (Chairperson)	To be dealt with by the Vigilance Branch, NDD, PHC, ND
	Ms. Shruti Chaudhary SCJ/RC, PHC, ND (Member)	
	Ms. Tabassum Khan JMFC (Mahila Court)-02, PHC, ND (Member)	
	Ms. Jahanvi Worah Legal Retainer of S.E.W.A (Self Employed Women Association) (Member)	
	Sh. Manish Kumar, JA e-Sewa Kendra, PHC, ND (Member)	

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH)  
DISTRICT COURT COMPLEX, SAKET, NEW DELHI**

Description of Committee	Chairperson/ Member	Committee dealt by
<b>1 COMMITTEE ON GENDER SENSITIZATION AS WELL AS COMMITTEE FOR TAKING ACTION IN THE MATTER OF SEXUAL HARASSMENT OF WOMEN AND TRANSGENDER PERSONS.</b>		
1 Ms. Shunali Gupta, ASJ (FTC) (South)	Chairperson	
2 Ms. Ambika Singh, District Judge (South)	Member	
3 Ms. Neha Priya, Senior Civil Judge (South)	Member	
4 Ms. Chhaya Tyagi, JMFC (Mahila Court) (South)	Member	
5 Ms. Promila Kapoor, Advocate	Independent Member	<b>General Branch</b>
6 Ms. Laxmi, Sr. Judl. Assistant, Branch In-Charge (Bail & Filing)(South)	Member	
7 Joint Secretary, District & Sessions Courts Employees Welfare Association (South)	Member	

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
SOUTH EAST DISTRICT, SAKET COURT COMPLEX, NEW DELHI.**

S. No.	Name of Judicial Officer	Designated as	Concerned Branch
1	Dr. Neera Bharihoke, DJ (Commercial Court)-06	Chairperson	Administration Branch
2	Mr. Ajeet Narayan, JSCC/ASCJ/GJ	Member	
3	Ms Chhavi Bansal, JMFC-11	Member	
4	Ms. Marliyn Joanna Khakha, JMFC (Mahila Court)-03	Member	
5	Ms. Promila Kapoor, Advocate	Independent Member	
6	Ms. Vaishali Suneja, SJA/CJM Office	Member	
7	Ms. Kajal Sharma, JJA, R&I Branch/Member District & Sessions Courts Employees Welfare Association (South East)	Member	

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT  
KARKARDOOMA COURTS, DELHI**

S. No.	NAME OF COMMITTEE	NAME OF JUDICIAL OFFICERS
1	Gender Sensitization and Internal Complaint Committee for Prevention, Prohibition and Redressal of Complaints of Sexual Harassment against Women and Transgender Persons.	1.Ms. Ruby Alka Gupta, DJ (Commercial)-02-Chairperson 2. Ms. Snigdha Sarvaria, ASJ (SC RC) 01, East-Member 3.Ms. Anuja Saxena, Advocate Mediator/Member 4. Ms. Nalini, SJA, In-charge,Computer Branch, East-Member

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

#	Name of the Committee earlier designated	Name of the committee newly designated	Name of the Judicial Officers/Officials	Designated as
1	Sexual Harassment Committee	Committee on Gender Sensitisation as well as Committee for taking action in the matters of Sexual Harassment of Women and the Transgender Persons	Ms. Richa Parihar, ASJ (SC-POCSO)-01 Ms. Tanya Bamniyal, CJM Sh. Animesh Bhaskar Mani Tripathi, ACJ Ms. Kiran Mongia, JA L. Sita Founder President, SAIRASS, B-2, Kakateeya Apartments, 86, I.P. Extn., Patparganj, Delhi-110092	Chairperson Member Member Member Member

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

S.NO.	NAME OF THE COMMITTEE EARLIER DESIGNATED	NAME OF THE COMMITTEE NEWLY DESIGNATED	NAME OF THE JUDICIAL OFFICERS/OFFICIALS	DESIGNATION
1	COMMITTEE TO EXAMINE THE COMPLAINTS TO THE SEXUAL HARASSMENT AGAINST THE WOMEN EMPLOYEES	<u>COMMITTEE ON GENDER SENSITISATION AS WELL AS COMMITTEE FOR TAKING ACTION IN THE MATTERS OF SEXUAL HARASSMENT OF WOMEN AND THE TRANSGENDER PERSONS</u>	1. MS. CHARU AGGARWAL, ASJ ECOURT 2. MS. SURABHI SHARMA VATS, ASJ 3. MS. SANGHMITRA, JMFC 4. MS ANUSHTHA SRIVASTAVA, JMFC 5. MS. ANU, READER IN THE COURT OF SH. SAMEER BAJPAI, ASJ, J.A. (EMP CODE : 24639132) 6. MS. L. .SITA, FOUNDER PRESIDENT, SAIRASS, B-2, KAKATEEYA, 86, I.P. EXTN, PATPATGANJ, DELHI- 110092, MOBILE 91-9013550647, 91-9868145541	CHAIRPERSON MEMBER MEMBER MEMBER MEMBER MEMBER

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH-WEST)**

**ROHINI COURT : DELHI**

Name of the Re-constituted Committee	Name of the Judicial Officers/Court Officials	Designated as	Work Assigned to
<b>Committee on Gender Sensitization as well as Committee for taking action in the matter of Sexual Harrasment of women and transgender persons</b>  (The Committee is re-constituted in terms of directions given vide order dated 06.01.2026 of Hon'ble Supreme Court of India in W.P. (C) No.1245/2025 titled as "Geeta Rani Vs. UOI & Ors.") and letter No. 301/G-10/Gen-II/DHC dated 27.01.2026 of Hon'ble High Court of Delhi	Ms. Kiran Gupta, DJ (N-W)	Chairperson	Administration Branch
	Ms. Upasana Satija, CJM (NW)	Member	
	Sh. Vaibhav Kumar, CJ (NW)	Member	
	Ms. Shashi Jaiswal, Sr. Member Executive, RCBA	Member	
	Ms. Monika Rawal, SJA, Filing Section	Member	

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH), ROHINI COURTS, DELHI.**

Name of the Committee	Name of the Judicial Officer/Official	Designated as	Concerned Branch
<b>Committee on Gender Sensitization as well as Committee for Taking Action in the Matter of Sexual Harassment of Women and Transgender persons.</b>	Ms. Vandana, ASJ-02, North District, Rohini Courts, Delhi.	Chairperson	Admin. Branch (North)
	Sh. Sushil Kumar, ASJ-04, North District, Rohini Court, Delhi.	Member	
	Ms. Richa Manchanda, PO MACT-02 North District, Rohini Court, Delhi.	Member	
	Ms. Radha Bhardwaj, President of DAV Educational & Welfare Society (NGO).	Member	
	Sh. Vinod Kumar Gosain, Administrative Officer (Judl.), North District, Rohini Courts, Delhi.	Member	
	Ms. Vinod Kumari, Branch In-charge/SJA, CJM Office, Bail Section & Evening Courts, North District, Rohini Court, Delhi.	Member	

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH-WEST)  
DWARKA DISTRICT COURTS, NEW DELHI**

Name of the Committee	Name of the Judicial Officers/ Court Officials	Designated as	Work assigned to Branch
Gender Sensitization and Internal Complaint Committee for Prevention, Prohibition and Redressal of Complaints of Sexual Harassment against Women and Transgender Persons	Ms. Manu Goel Kharb, Special Judge (NDPS)-02	Chairperson	General Branch
	Ms. Rajat Goyal, ASJ-01 (POCSO)	Member	
	Administrative Civil Judge, Dwarka Courts	Member (Ex-Officio)	
	Dr. Priya Janghu, JMFC (Mahila Court)-02	Member	
	Ms. Sarla Tanwar, Advocate	Member	
	Ms. Parvinder Kaur, SJA (Emp. Code: 63949421)	Member	
Ms. Laxmi Krishnan, Founder President, Society for the Promotion of Women and Child Welfare (SPOWAC) (NGO)	Member		

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

<b>Committee on Gender Sensitisation as well as Committee for taking action in the matters of Sexual Harassment of Women and the Transgender Persons.</b>	<b>Ms. Manjusha Wadhwa, Presiding Officer, Industrial Tribunal</b>	<b>Chairperson</b>
	Sh. Sudhanshu Kaushik, Special Judge(PC Act)(CBI)	Member
	Ms. Jyoti Kler, Special Judge (PC Act) (CBI)	Member
	Sh. Ashwani Panwar, ACJM-04	Member
	Ms. Meenakshi Chauhan, Advocate, Chamber No.105, A.K. Sen Block, Supreme Court of India	Member
	Dr. Kavita, Assistant Professor, Environmental Science, Mata Sundri College for Women, University of Delhi, New Delhi-110002. Mob.No.9891465615	Member
	Ms. Arvinder Kaur, Sr. Judicial Assistant, Copying Agency, RACC.	Member

**OFFICE OF THE PRINCIPAL JUDGE, FAMILY COURTS (HQs)  
DWARKA, NEW DELHI**

1.	<b>Gender sensitization as well as committee for taking action in the matters of sexual harassment of women and the transgender persons</b>	Ms. Monika Saroha, Judge, Family Court, South-East District, Saket, New Delhi.	<b>Chairperson</b>	<b>Sh. Shiv Dayal Dhokwal</b> (Admin Incharge) Contact No. 9013963336
		Ms. Purva Sarin, Judge, Family Court, South District, Saket, New Delhi.	Member	
		Secretary, DLSA, South-East District, Saket Courts, New Delhi.	Member	

**DELHI JUDICIAL ACADEMY  
Sector-14, Dwarka, New Delhi**

Name of the Committee earlier designated	Name of the Committee newly designated	Name of the Judicial Officer/ Official	Designated as
'Internal Complaint Committee' under the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013	Committee on Gender Sensitisation as well as Committee for taking action in the matters of Sexual Harassment of Women and the Transgender persons	Ms. Paridhi Sharma, Ld. Joint Director-I, DJA  Sh. Himanshu Tanwar, Ld. Joint Director-II, DJA Prof. (Dr.) Amita Punj, Professor (Law), NLU Sh. Ashwani Kumar Verma, Judicial Assistant, DJA Ms. Shweta Vats, Assistant, DJA	Chairperson/ Presiding Officer Member Member Member Member